

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2302  
ANSWERED ON:24.07.2014  
WELFARE OF SEAFARERS  
Sawaikar Shri Advocate Narendra Keshav

**Will the Minister of SHIPPING be pleased to state:**

- (a) the details of the total strength of seamen maintained by the Government, State/Port-wise;
- (b) whether any welfare scheme for payment of pension/gratuity to the seamen on their retirement from service is implemented by the Government;
- (c) if so, the details thereof including the retirement benefits being paid to these seafarers;
- (d) whether the Government has recognized any union/association of these seamen; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHANPAL GURJAR)

- (a): Seamen are directly recruited and engaged by shipping companies, which are largely in the private sector. Therefore, Government of India does not maintain any details of seamen engaged/recruited.
- (b)&(c): No, Madam.
- (d)&(e): Government of India has not recognised any union/association of the seamen under the 'code of discipline'.